

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 30.09.2023

Cases	Total pendency at the beginning of September, 2023 (Civil-Criminal)	Institution during the month of September, 2023 (Civil - Criminal)	Total disposal during the month of September, 2023 (Civil- Criminal)	Pendency at the end of September, 2023 (Civil- Criminal)
1. WRIT PETITION	67 --	05 --	04 --	68 --
2. APPEAL	20 30	01 03	-- 02	21 31
3. RSA	07 --	-- --	-- --	07 --
4. FAO	-- --	-- --	-- --	-- --
5. CONTEMPT	04 --	-- --	01 --	03 --
6. MISC.CASES	-- 04	-- 01	-- 03	-- 02
7. MISC.APPEAL	-- --	-- --	-- --	-- --
8. SUO MOTU TRANSFER PETITION	-- --	-- --	-- --	-- --
9. TRANSFER PETITION	-- --	-- --	-- --	-- --
10. BAIL APPLICATION	-- --	-- --	-- --	-- --
11. MAC APPEAL	03 --	02 --	-- --	05 --
12. REVIEW	-- --	-- --	-- --	-- --
13. REVISION	03 02	01 --	-- --	04 02
14. MAT APPEAL	01 --	-- --	-- --	01 --
15. REVISION U/S 19 OF THE (FAM CT.)	-- --	-- --	-- --	-- --
16. LEAVE PETITION	-- 01	-- --	-- --	-- 01
17. ARBITRATION PETITION/APPEAL	03 --	01 --	-- --	04 --
18. S.A.O.	-- --	01 --	-- --	01 --
19. REFERENCE	-- --	-- --	-- --	-- --
20. C.O.	03 --	01 --	-- --	04 --
21. TAX APPEAL	02 --	-- --	-- --	02 --
22. Ex.P.	-- --	-- --	-- --	-- --
23. SP.APPEAL	-- --	-- --	-- --	-- --
GRAND TOTAL	113 37	12 04	05 05	120 36



(Handwritten Signature)